

## FORM A

### Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

#### FOR THE ATTENTION OF THE CREDITORS OF TELEVISION HOME SHOPPING NETWORK LIMITED RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Television Home Shopping Network Limited
2.	Date of incorporation of Corporate Debtor	13/06/2006
3.	Authority under which Corporate Debtor is incorporated / registered	Ministry of Corporate Affairs, ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U93091MH2006PLC281105
5.	Address of the registered office and principal office (if any) of Corporate Debtor	<b>Registered Office:</b> 102, Eshaanm Ghantali Road, Naupada, Mumbai, Mumbai City MH 400602 IN  <b>Corporate Office:</b> Basement and Mezzanine Floor at A-48, Sector 67 Gautam Buddha Nagar Noida - 201301 UP IN
6.	Insolvency commencement date in respect of corporate debtor	03/03/2023
7.	Estimated date of closure of insolvency resolution process	30/08/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sushil Kumar Agrawal IBBI/IPA-001/IP-P02136/2020-2021/13281
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> B 803, Building No. 10, 25 Poddarwadi, Shahji Raje Marg, Near Thakkar Bakery, Koldongri, Vile Parle (East), Mumbai City, Maharashtra, 400057 <b>Email:</b> avafca@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> 144, Mittal Court, B Wing, Nariman Point, Mumbai, Maharashtra - 400002 <b>Email:</b> televisionhome.abc@gmail.com
11.	Last date for submission of claims	17/03/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms available at <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> (b) Not Applicable



Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Mumbai Bench- IV has ordered the commencement of a Corporate Insolvency Resolution Process of Television Home Shopping Network Limited vide Hon'ble NCLT Order in CP (IB) No. 4002/MB-IV/2019 dated 03/03/2023.

The creditors of Television Home Shopping Network Limited, are hereby called upon to submit their claims with proof on or before 17/03/2023 to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04/03/2023  
Place: Kolkata



*Sushil K. Agrawal*

Sushil Kumar Agrawal  
Interim Resolution Professional  
IBBI/PA-001/IP-P02136/2020-2021/13281  
AFA valid up to - 09.11.2023